

HIGH COURT OF CHHATTISGARH : BILASPUR

NOTIFICATION

NO. 2527 | S S A Cell/09

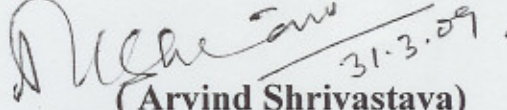
Dated 31st March, 2009

In exercise of powers conferred by sub rule (1) of rule 5 of the Chhattisgarh Higher Judicial Service (Recruitment and Conditions of Service) Rules, 2006 and as per the amended notification no. 2508/D-246/XXI-B/C.G./07 dated 15.03.07 and in view of the directions of Hon'ble the Supreme Court in its order dated 04.01.07 passed in the C.A. 1867/06 (Malik Mazhar Sultan and another V/s U.P. Public Service Commission & ors.), The High Court of Chhattisgarh notifies the vacancies in respect of District Judge(Entry Level) as under:-

I.

a)	Promotion in accordance with Rule 5(1)(a)	03 posts
b)	By promotion through limited competitive examination in accordance with Rule 5(1)(b)	02 posts
C)	By direct recruitment from the Bar in accordance with Rule 5(1)(c)	10 posts (including 08 posts carried forward from the year 2008)

BY ORDER OF HON'BLE HIGH COURT


(Arvind Shrivastava)

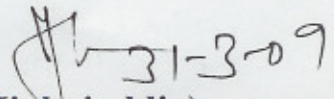
**REGISTRAR GENERAL AND
SECRETARY
COMMITTEE FOR RECRUITMENT**

Endt. No. 2528 | S S A Cell/09

Bilaspur, dated 31st March 2009

Copy forwarded to :-

- 1- The Controller, Government Regional Press, Khairagarh Road, Rajnandgaon with a request to publish it positively today i.e. 31.03.08 in extra ordinary issue as per the Hon'ble Supreme Court order dated 04.01.07 passed in the C.A. 1867/06 (Malik Mazhar Sultan and another V/s U.P. Public Service Commission & Ors.).
- 2- The Secretary, Law & Legislative Affairs Department, Government of Chhattisgarh, Mantralaya, D.K.S. Bhavan Raipur for information.


(C. Minchik)